श्री अर्जुन सिंह: आपकी सेवा में लगूं?

श्री संजय निरूपम: थोड़ा-सा सैंट्रल स्कूल्स की तरफ भी ध्यान दो। (व्यवधान)

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श्री रवि शंकर प्रसाद: शौक्षिक राजनीति हो रही है।

SHRI ARJUN SINGH: Sir, the amount that will be allocated to us will be decided by the Finance Ministry and the Planning Commission. We have told them that according to the programme, we would require approximately Rs. 2,800 crores.

श्री सभापित: नेक्स्ट क्वेश्चन। श्रीमती वंगा गीता। आप बैठ जाइए। एक भी अलाऊ नहीं करूंगा। ... (व्यवधान)... बाकी क्वेश्चन भी हैं। एक भी अलाऊ नहीं करूंगा। ... (व्यवधान) श्रीमती वंगा गीता। ... (व्यवधान)... जवाब दीजिए। वंगा के प्रश्न का जवाब कौन दे रहा है? ... (व्यवधान)... आप जवाब दीजिए। ... (व्यवधान)... सभापित महोदय बहरे नहीं है। आपकी आवाज मैं सुन रहा हूं। दूसरा प्रश्न ले लिया है, कृपया अब आप बैठ जाएं ... (व्यवधान)... जवाब नहीं आया है, तो जवाब लेने का दूसरा तरीका भी है। ... (व्यवधान)... जवाब नहीं आया है तो हाफ एन ऑवर का प्रोवीज़न है, वह दे दीजिए।

Destitute youths and children

- *283. SHRIMATI VANGA GEETHA: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:
- (a) whether it is a fact that there are more than four lakh destitute youths and children who are roaming on Delhi roads alone;
- (b) whether 60 per cent of them are in the clutches of 'Evil' elements; and
- (c) if so, the measures proposed to be taken for rescue, shelter and rehabilitation of such destitutes?

THE MINISTER OF SOCIAL JUSTICE AND EMPOWERMENT (SHRIMATI MEIRA KUMAR): (a) and (b) There is no authentic data to indicate the number of destitute children and youth in Delhi or their links with organizations involved in criminal activity since this is a floating population with highly fluctuating numbers.

(c) The Department of Social Welfare, Government of NCT of Delhi provides facilities for shelter and rehabilitation to street children through 11 homes set up under the Juvenile Justice (Care and Protection of

Children) Act, 2000. The Ministry of Social Justice and Empowerment is supporting 10 shelters through NGOs.

SHRIMATI VANGA GEETHA: Sir, as regards the Minister's answer to part (a) of my question, I would like to bring to the notice of the hon. Minister that recently an international organisation conducted a survey and stated that there are about 4 lakh street children in Delhi. In this regard, I would like to know whether the Government is taking any steps to conduct a survey of destitute children. If so, from when?

SHRIMATI MEIRA KUMAR: There is no authentic data to say how many street children are there in Delhi. But, some NGO has conducted a survey, and it has been reported in the newspapers that there are about 1—4 lakh street children. But, as I have said earlier, this is a floating population and it is very difficult to really conduct a survey because their number keeps fluctuating a great deal. But we, the Government of India and the Government of NCT of Delhi, have a number of schemes to help out the street children whenever they are in need of help.

SHRIMATI VANGA GEETHA: Has the Government taken any steps to conduct a survey?

SHRIMATI MEIRA KUMAR: Sir, as I have explained it to the hon. Member earlier, this is a floating population. From the neighbouring States, there is migrant labour ... {Interruptions} That is exactly what I am saying, that it is difficult to conduct a survey because it is a floating population of street children. Their numbers are highly fluctuating. (Interruptions)

MR. CHAIRMAN: Shrimati Kum Kum Rai. (Interruptions)

डा. कुमकुम रायः सभापति महोदय, सन् 1999-2000 में असहाय व्यक्तियों के सुधार के लिए एक राष्ट्रीय कार्यक्रम शुरू किया गया था और उसके तहत विशेष रोज़गार कार्यालय खोले गए थे। मैं आपके माध्यम से ...(व्यवधान)...

SHRIMATI VANGAGEETHA: Sir...

श्री सभापति : आपके सवाल का जवाब तो दे दिया उन्होंने । ... (व्यवधान)...

SHRIMATI VANGA GEETHA: No, Sir. (Interruptions)

SHRI RAVULA CHANDRA SEKAR REDDY: The question pertains to small children. It does not pertain to labour or passengers. There is no issue of floating population. (Interruptions)

डा0 कुमकुम राय: सर, ये लोग इतना हल्ला करते हैं तो उत्तर कहां से मिलेगा? ... (व्यवधान)...

SHRIMATI VANGA GEETHA: I want to ask my secbnd supplementary. A number of NGOs have been conducting surveys. Why is the Government not conducting a survey of the street children? That was my first supplementary. My second supplementary is this. The street children are lured into dangerous activities like drug-trafficking and other criminal activities, from pick-pocketing to bigger crimes like auto-lifting and robbery. What steps have been taken to see to it that these children come back and live a normal life?

SHRIMATI MEIRA KUMAR: So far as the first supplementary of the hon. Member is concerned, I have already replied that it is very difficult to conduct a survey. No survey can really be final and authentic because theirs is a floating population and its numbers keep varying a lot.

So far as the second supplementary is concerned, I would like to say that in the Juvenile Justice Act of 2000 we have provisions whereby we provide... (Interruptions) Sir, I have replied to the same question three times. Let me reply to the second supplementary. There was a study done in 1999 by the Police of children who have been crippled and who are found begging at road interjections and other places in Delhi. According to that study conducted by the Police, it was said that the children are not engaged in so much crime as has been the common perception. However, under the Juvenile Justice Act, for those children who are in conflict with law, there is the Juvenile Justice Board. The children are brought......

श्री सभापति : बस हो गया, काफी हो गया, (व्यवधान) मैं ऐसा समझता हूं कि माननीय सदस्य... (व्यवधान)... मेरी सुनिए। ... (व्यवधान)...

डा0 कुमकुम राय: सभापित महोदय, मैं आपके माध्यम से माननीय मंत्री महोदया से यह जानना चाहती हूं कि 1999-2000 में असहाय व्यक्तियों के सुधार के लिए, एक राशि कार्यक्रम के तहत यह प्रोग्राम शुरू किया गया था, इस योजना के तहत जो विशेष रोजगार कार्यालय खोले गए हैं, दिल्ली में उनकी कितनी संख्या है? उन कार्यालय के माध्यम से कितने असहाय लोगों को रोजगार मिला है?

श्रीमती मीरा कुमार: चेयरमैन सर, माननीया सदस्या ने जो प्रश्न पूछा है, वह स्ट्रीट चिल्ड्रन से संबंधित नहीं है। जहां तक स्ट्रीट चिल्ड्रन की बात है, दिल्ली में ऐसे कई एनजीओज है जो उनको वोकेशनल ट्रेनिंग देते हैं और प्रोफेशनल ट्रेनिंग भी देते हैं तािक वे इस योग्य बन सके कि उन्हें रोजगार मिल सके।

डा० कुममुम राय: चयरमैंन सर,...(व्यवधान)...

श्री सभापति : बैठिए, बैठिए। आप बीच में मत बोलिए।...(व्य्वधान)... बैठ जाइए, बीच में मत बोलिए।...(व्य्वधान)...

श्रीमती मीरा कुमार: सर, ये हमें नोटिस देकर असहाय व्यक्तियों के लिए अलग से प्रश्न कर सकती हैं।

SHRIMATI AMBIKA SONI: Sir, the hon. Minister has repeated ittime and again that it is a floating population of street children. There is a lot of construction work going on in Delhi over the last few years. So, there is a certain minimum number of street children, which may be four lakh or three lakh or two lakh. It is irrelevant. But, there is a sufficient number of street children who have become victims of narcotics and other evil practices, which the hon. Member has mentioned in her original question. It is a new Government which has taken office recently. There is a new emphasis in the programme on children. There are ten Members of Parliament from Delhi and each of them gets Rs. 2 crore under the MPLAD Scheme. Would the hon. Minister consider a proposal of involving the MPLAD fund in opening up vocational centres for the children of labour and others?

SHRIMATI MEIRA KUMAR: Sir, it is a welcome suggestion from the hon. Member. In order to find out how many street children are there, we will conduct a survey. But, again, I would like to add that this will be a tentative kind of figure. (Interruptions)

Employees' dues with Public Sector Enterprises

- *284. SHRIJIBON ROY: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:
- (a) the details of the employees' dues with the Public Sector Enterprises on account of salary, wages and other statutory dues as on 31st March, 2004, enterprise-wise alongwith the number of workers employed in each unit; and
 - (b) the steps taken by Government for payment of the dues?

THE MINISTER OF STATE OF THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI SONTOSH MOHAN DEV): (a) and (b) A Statement is laid on the Table of the House.